

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 40748/2015

RAM SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(with appln. (s) for c/delay in re-filing appeal and condonation
of delay in filing appeal and office report)

Date : 30/06/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Siddharth, Adv.
Mr. Rajeev Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Criminal Appeal No. 41 of 2016.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master

Signature Not Verified

Digitally signed by
R.NATARAJAN
Date: 2016.07.04
16:47:09 IST
Reason: